

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 22-03-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/350(CHE)2024

PETITION NUMBER : CP/IB/4/2023

**NAME OF THE PETITIONER : Revathi S Raghunathan (RP)
M/s. RSA Mining & Equipment Pvt Ltd**

NAME OF THE RESPONDENT(S) : --

UNDER SECTION : Sec 12A of IBC, 2016

ORDER

Ld. Counsel Mr. V. Manivannan for the Applicant.

Case heard and records perused.

List the application for hearing on **02.05.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk